

FORM A
PUBLIC ANNOUNCEMENT
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF ABHIYANTHA PROJECT ENGINEERING PRIVATE LIMITED		
RELEVANT PARTICULARS		
1.	Name of corporate debtor	Abhiyantha Project Engineering Private Limited
2.	Date of incorporation of corporate debtor	21 st November 2014
3.	Authority under which corporate debtor is incorporated / registered	RoC, Chennai
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U74999TN2014PTC098147
5.	Address of the registered office and principal office (if any) of corporate debtor	New No.14, Old No.12/1, Thiruvalluvar Street, Rangarajapura Kodambakkam P O, Chennai – 600 024
6.	Insolvency commencement date in respect of corporate debtor	23 rd March 2026
7.	Estimated date of closure of insolvency resolution process	18 th September 2026
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Amier Hamsa Ali Abbas Rawther Reg. No. IBBI/IPA-001/IP-P01727/ 2019-2020/12620
9.	Address and e-mail of the interim resolution professional, as registered with the Board	R094, SBIOA Unity Enclave, Mambakkam P O, Chennai – 600127, TN amierhamsa@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Amier Hamsa Ali Abbas Rawther, VCAJ & Associates LLP, Chartered Accountants, Willingdon Crescent, 4 th Floor, No. 6/2, S S Badrinath Road (Pycrofts Garden Road), Nungambakkam P O, Chennai – 600 006 email: amierhamsa@gmail.com (M) 8008564555 9930846070
11.	Last date for submission of claims	6 th April 2026 (14 Days from the date of Appointment of IRP)
12.	Relevant Forms	Web link : ibbi.gov.in (IBBI->Resources -> Downloads) or mail with a request.

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the Abhiyantha Project Engineering Private Limited on 23rd March 2026.

The creditors of **Abhiyantha Project Engineering Private Limited**, are hereby called upon to submit their claims with proof on or before 6th April 2026 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Name and Signature of Interim Resolution Professional : Amier Hamsa Ali Abbas Rawther

Date: 27th March 2026

Place: Chennai

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